

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

30.

CP/4470(MB)/2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Tirupati Sankalp Realtors Private Limited  
Vs  
Ruhi Realty Private Limited

SECTION: 58(3), 59 OF THE COMPANIES ACT, 2013.

**ORDER**

1. Mr. Shyam Kapadia a/w Mr. Shry Fatterpekar, Mr. Harsh Thadani i/b Mulla Associates, Ld. Counsel for the Petitioner present. Mr. Nausher kohli a/w Ms. Raveena Kinkhabwala i/b Kanga & Company, Ld. Counsel for R1 present.
2. By order of the Bench, list this matter on 05.09.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)